

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 09th day of January, 2004.

Original Application No. 1600 of 2003.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman
Hon'ble Mr. D.R. Tiwari, Member - A.

Nanhoo Prasad S/o Sri Jangi Ram a/a 63 years
R/o Priti Nagar, Chopan, Distt. Sonbhadra (UP)

.....Applicant

Counsel for the applicant :- Sri O.P. Gupta

V E R S U S

1. Union of India through the General Manager,
Eastern Railway, Calcutta.
2. General Manager, Eastern Railway, Calcutta.
3. Divisional Railway Manager, Dhanbad Division,
Eastern Railway, Dhanbad.

.....Respondents

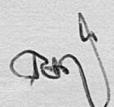
Counsel for the respondents :- Sri K.P. Singh

O R D E R

By Hon'ble Mr. Justice S.R. Singh, V.C.

It would appear that the applicant preferred a representation (Annexure- 3) stating his claim for regularisation on the post of Cool and Tool Checker and also to consider him for promotion at par with his juniors. The applicant has already retired and concededly he preferred a representation for redressal of his grievances raised in this O.A.

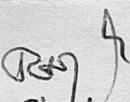
2. It has been submitted by the learned counsel that the competent authority may be directed to consider and dispose of the representation filed by the applicant.



for which learned counsel for the respondents has no objection.

3. Accordingly the O.A is disposed of finally at the admission motion hearing itself with a direction to General Manager, Eastern Railway, Calcutta (Respondent 2) to consider and dispose of the representation (Annexure-3) by passing a reasoned and speaking order within a period of three months from the date of receipt a copy of this order. No costs.


Member- A.


Vice-Chairman.

/Anand/